

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

O.A./100/2089/2017  
M.A./100/2296/2019  
M.A./100/190/2019  
M.A./100/735/2019

New Delhi, this the 22nd day of July, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Ruchi Sharma, DGM (Fin) Group (A)  
Aged about 43 years,  
W/o Shri Sudhipan Sharma,  
R/o F-8/801, Sector-50,  
Noida, U.P. ....Applicant

(Through Dr.Harsh Pathak with Shri Mohit Choubey,  
Advocates)

Versus

1. Ministry of Housing and Urban Poverty Alleviation  
Through the Secretary,  
Room No.125-C, Nirman Bhawan,  
New Delhi
2. Housing and Urban Development  
Corporation (HUDCO) (HQ)  
Through : Chairman & Managing Director,  
Address : HUDCO Bhawan, Core-7-A  
India Habitat Centre, Lodhi Road,  
New Delhi, Pin Code-110003
3. Dr. M. Ravi Kanth, CMD  
Housing and Urban Development  
Corporation (HUDCO) (HQ)  
Address : HUDCO Bhawan, Core-7-A  
India Habitat Centre, Lodhi Road,  
New Delhi, Pin Code-110003
4. The Executive Director – HRD,  
Housing and Urban Development  
Corporation (HUDCO) (HQ)  
Address : HUDCO Bhawan, Core-7-A  
India Habitat Centre, Lodhi Road,  
New Delhi, Pin Code-110003 ... Respondents

(Through Ms. Ritu Pama, Advocate for respondents 2, 3 & 4)

ORDER (Oral)

Justice L. Narasimha Reddy, Chairman

M.A.2296/2019 is filed with a prayer to permit the applicant to withdraw the OA. We allow the M.A. and permit the OA to be withdrawn. The OA shall stand dismissed as withdrawn. There shall be no order as to costs.

Pending MAs also stand disposed of.

(Mohd. Jamshed)  
Member (A)

(Justice L. Narasimha Reddy)  
Chairman

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